

Place: Pune Adv. Nitin Uday Patil
Date: 14/07/2026 Offi. Bldg. No. D-5, Flat No. 6, Popular Nagar, Warge, Pune 58

Notice is hereby given that the Scheduled Property mentioned hereunder is owned by and is in actual physical possession of **Mrs. Urmila Shalendrakumar Yadav And Mrs. Supriya Dhananjay Tajane** as the sole owners of the title, and interested holders thereof. The Owners claim that their rights are free from all encumbrances, charges, claims, etc. of whatsoever nature, and that they have a clear and marketable title in respect of the Scheduled Property. This public notice is issued for verification of the title of the Owners with respect to the Scheduled Property On behalf of my Clients **Mrs. Prifam Vithhal Shinde** Any objections or claims should be raised with documented proof within 7 days from the date of publication of this notice, failing which, my client will proceed with and complete the sale transaction with the above land owner. No further claim will be entertained.

SCHEDULED OF THE PROPERTY

All those piece or parcel of property bearing Gat No. 132, area admeasuring about 01 Hectar 93 Ares Plus Plot Kharabar area situated in the Survey No. 90 Ares, Assessment of 04 Rupees 25 Paise, which has a total area of 01 Hectar 93 Ares Out of which admeasuring area about 00 Hectar 7.20 Ares Situate, lying and being at and adjacent to the Survey No. 90 Ares, Taluka: Shirur, District: Pune and within the local limits of Shirur panchayat Samiti, within the limits of Sub Registrar Shirur Pune along with, and bounded as follows:-

East - Vadhu Budruk - Pimple
Jagtap Road
South - Internal common-use road
within Gat No. 132
West - Property of Mr./Mrs.Wable
within Gat No. 132
North - Gat No. 134

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Pune

